PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – Letter received from the Registrar General, High Court of Madras – National Conference on Speedy and Effective Trial of Offences against Women and Children" scheduled to be held on 15th and 16th February, 2020 at Tamil Nadu State Judicial Academy Headquarters, Chennai– Nomination of two District Judges – Reg.

Order ROC No.28/SO/2020, dated 25.01.2020

The Hon'ble High Court has been pleased to nominate the following District Judges to participate in the "National Conference on Speedy and Effective Trial of Offences against Women and Children" scheduled to be held on 15th and 16th February, 2020 at Tamil Nadu State Judicial Academy Headquarters, Chennai:

- Sri M.V.Harinath, I Addl.District and Sessions Judge, holding FAC for the Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.
- Smt. S. Sridevi, I Addl. District and Sessions Judge, holding FAC for the Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act) Guntur.

Further, to inform you to furnish your travel details to the Director, Tamilnadu State Judicial Academy, Chennai, (tnsja.tn@nic.in) / (tnsja.tn@gmail.com) in the following format:

	Arrival at Chennai		Departure at Chennai	
Name of the Dignitary	Flight / Train	Date and	Flight / Train	Date and
	Number	Time	Number	Time

For any information with regard to the arrangements for lodging and boarding and local conveyance you can contact the following officers/Staff:

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Name and Designation	Mobile Number	Land Line Number	Fax Number
Mr. S.P. Rishiroshan, Deputy Director, TNSJA, Chennai	09444477449	044 24958595	044 24958595
Mr. K. Sivakumar, Administrative Officer, TNSJA, Chennai	09444515089	044-24958595	044 24958595
Mr. B. Wilson, Section Officer, TNSJA, Chennai	09444284377	044-24958595	044 24958595

wh

REGISTRAR (IT-cum-CPC)
I/c. REGISTRAR GENERAL